

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 1186 of 2019**

**IN THE MATTER OF:**

**Edelweiss Asset Reconstruction Company Ltd.**

**.....Appellant**

**Vs.**

**Gwalior Bypass Projects Ltd.**

**.....Respondent**

**Present :**

**For Appellant:**

**Mr. Buddy Ranganathan, Mr. Seth, Mr. Anand, Mr.  
Aditya Vashisht, Advocates**

**O R D E R**

**23.01.2020** - Adjourned on request.

List the matter for 'admission' (after notice) on **7<sup>th</sup> February, 2020.**

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

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